

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 201
IA No. 285/JPR/2019
CP No. 89(ND)2017
In
TA No. 47/2018
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Smt. Pooja Deora

...Petitioner

Versus

M/s R.S. Motors Pvt. Ltd.

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -


For the Applicant : Varun Mehra, PCS
Umang Mehta, Adv.
For the Respondent : Tanisha Khubchandani, Adv.

ORDER

List the matter on 21.08.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 08, 2024